

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.620/97

Thursday, this the 31st day of July, 1997.

C O R A M :

HON'BLE MR A V HARIDASAN, VICE CHAIRMAN :

T J Joseph  
Extra Departmental Delivery Agent  
Rajapuram P.O  
Idukki District  
Pin - 685 602

.. Applicant

By Advocate Mr P C Sebastian

Vs

1. The Superintendent of Post Offices  
Idukki Division  
Thodupuzha

2. The Postmaster General  
Central Region  
Kochi - 682 016

3. The Chief Postmaster General  
Kerala Circle  
Thiruvananthapuram

4. The Director General  
Department of Posts  
Dak Bhavan  
New Delhi

.. Respondents

By Advocate Mr Mathews J Nedumpara, ACGSC

The application having been heard on 31.7.1997, the Tribunal on the same day delivered the following :

O R D E R

HON'BLE MR A V HARIDASAN, VICE CHAIRMAN :

After making submission for some time, the Learned counsel for applicant seeks permission to withdraw the application with liberty to take up the case of revision of allowances of the post on which he is working to the competent authority and to seek appropriate relief if he happens to be aggrieved by the outcome of his request. Granting such liberty, the application is dismissed as withdrawn. No costs.

Dated, the 31st July, 1997

vs

A V HARIDASAN  
VICE CHAIRMAN

